

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(CAA)-27(PB)/2020

IN THE MATTER OF:

Global Engineers Ltd
and Gel Buildreal Pvt Ltd.

... Applicant/Petitioner

Order under Section 230-232

Order delivered on 15.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Applicant : Mr. P Nagesh, Mr. Ashutosh Gupta,
Mr. Gaurav Rana, Advs.

For the I. T. Dept. : Mr. Kunal Sharma and Zehra Khan, Standing Counsels
Ms. Shreya Choudhary, Advocate

For RD/OL : Ms. Apoorva Chowdhury, Adv.

ORDER

Heard, Order reserved.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.01.2021
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